

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
Lok Sabha
UNSTARRED QUESTION NO. : 64
(TO BE ANSWERED ON THE 2nd February 2023)
DRONE LICENCE

64. SHRI DHAIRYASHEEL SAMBHAJIRAO MANE
SHRI K. MURALEEDHARAN
SHRI SUDHEER GUPTA
SHRI BIDYUT BARAN MAHATO
SHRI SHRIRANG APPA BARNE
SHRI PRATAPRAO JADHAV
SHRI VINCENT H. PALA
SHRI SANJAY SADASHIVRAO MANDLIK

Will the Minister of CIVIL AVIATION

be pleased to state:-

- (a) whether the Government has data on the number of drone licences granted;**
- (b) if so, the details thereof including the number of drones and the sectors in which they are deployed, State/UT-wise during the years 2021 and 2022 and if not, the reasons therefor;**
- (c) whether the Government has organized any awareness drive to create awareness about the mechanism of obtaining certification, registration, remote pilot licenses and insurance for an unmanned aircraft system and if so, the details thereof; and**
- (d) the details of opportunities envisaged under the scheme in terms of employment and to promote the cause of Atmanirbhar Bharat?**

ANSWER

Minister of State in the Ministry of CIVIL AVIATION (GEN. (DR) V. K. SINGH (RETD))

- (a) and (b) Yes Sir, as on 31st December 2022 the number of drones with Unique Identification Number (UIN) is 5673. The details of**

number of Drones with UIN for the year 2021 and 2022 is attached at Annexure. ;

(c) To create awareness about the mechanism of obtaining certification, registration, remote pilot licenses and insurance for an Unmanned Aircraft System, the Central Government has organized Drone melas in States across the country to highlight the use of policy reforms. ;

A Bharat Drone Mahotsav 2022 was organized at Pragati Maidan during 27th-29th May 2022 in august presence of the Hon'ble Prime Minister as the Chief Guest.;

(d) Drones offer tremendous benefits to almost every sector of the economy. In order boost research and development, testing, manufacturing and operation of drones in the country under the Atmanirbhar Bharat Abhiyan, the Central Government released the Liberalized Drone Rules, 2021. To facilitate further growth, the Government has approved the Production Linked Incentive (PLI) scheme for Drones and Drone Components in India. The objective of this scheme is to incentivize manufacturing of drones and drone components in India so as to make them self-sustaining and globally competitive. It is envisaged that a growth-oriented regulatory framework alongwith incentivizing manufacturing would further the cause of employment generation and Atmanirbhar Bharat.

ANNEXURE IN REPLY TO LOK SABHA UNSTARRED QUESTION NO. 64 DUE FOR ANSWER ON 02.02.2023

S. No.	State/UT	2021	2022	Total
1.	ANDHRA PRADESH	5	84	89
2.	ASSAM	4	21	25
3.	BIHAR	2	38	40
4.	CHANDIGARH	3	2	5
5.	CHATTISGARH	3	21	24
6.	DELHI	70	1202	1272
7.	GOA	3	16	19
8.	GUJARAT	33	151	184
9.	HARYANA	13	895	908
10.	HIMACHAL PRADESH	3	9	12
11.	JAMMU & KASHMIR	3	16	19
12.	JHARKHAND	2	29	31
13.	KARNATAKA	34	671	705
14.	KERALA	10	248	258
15.	LAKSHADWEEP		1	1
16.	MADHYA PRADESH	8	58	66
17.	MAHARASHTRA	192	529	721
18.	MANIPUR		2	2
19.	MEGHALAYA	4	10	14
20.	ODISHA	9	58	67
21.	PONDICHERRY	1	5	6
22.	PUNJAB	5	28	33
23.	RAJASTHAN	7	37	44
24.	SIKKIM		1	1
25.	TAMIL NADU	10	369	379
26.	TELANGANA	57	301	358
27.	TRIPURA		3	3
28.	UTTAR PRADESH	16	120	136
29.	UTTARAKHAND		129	129
30.	WEST BENGAL	5	117	122
	Grand Total	502	5171	5673